

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3829
ANSWERED ON:17.08.2010
ROAD ACCIDENTS IN DELHI
Dubey Shri Nishikant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of road accidents in the NCT of Delhi have increased in the recent past;
- (b) if so, the details thereof;
- (c) the total number of road accidents reported during each of the last three years and the current year;
- (d) the total number of persons killed and injured during the said period;
- (e) the details of the steps taken by the Government/Delhi Police to assess the reasons behind rise in road accidents; and
- (f) the number of persons arrested and prosecuted during the said period alongwith the concrete measures taken/proposed to be taken by the Government to prevent such accidents in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No, Madam. The cases of road accidents in the NCT of Delhi have not increased in the recent past. The details of the road accidents and the number of persons killed and injured are given below:

YEAR	NUMBER OF ACCIDENTS		NUMBER OF PERSONS	
	Killed	Injured		

2007	8620	2141	7711
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2008	8435	2093	7343
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2009	7516	2325	6936
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2010	3481	1199	3335
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(upto 31.07.2010)

(e): Expansion of road network has not kept pace with the phenomenal vehicular growth witnessed by the city. Besides, over speeding, rash and negligent driving, drunken driving, disregard for traffic rules and regulations, poor road geometrics, poor lighting, lack of pedestrians' facilities etc. are some of the reasons for road accidents in Delhi.

(f): The details of persons arrested and prosecuted during the last three years and current year are given below:

YEAR	PERSONS ARRESTED
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2007	6979
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2008 5820

2009 5084

2010 2604
(upto 31.07.2010)

The following measures have been taken by Delhi Police to check/prevent road accidents in Delhi:-

1. Increased presence of traffic personnel in accident prone areas.
2. Facilitation at pedestrian crossings.
3. Prosecution of two-wheelers.
4. Increased pressure on Blue Line Buses & other commercial vehicles.
5. Decongestion of bus lane.
6. Prosecution against drunken driving and over-speeding.
7. Use of public address system.
8. Installation of traffic signals/blinkers.
9. Decongestion of corridors from encroachments.
10. Strict prosecution of dumpers.
11. Checking of Fitness Certificates.
12. Effective Night Checking.
13. Imparting Road Safety Education to road users.